

(d) Price revision of cine colour positive film has been kept in abeyance.

[*Translation*]

#### ALLOCATION FOR JODHPUR LIFT CANAL WATER SUPPLY SCHEME

262. SHRI GIRDHARI LAL BHARGAVA : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether the Government propose to allocate Rs. 9.54 crores under Border Area Development Programme for Jodhpur Lift Canal Water Supply Scheme during the year 1990-91;

(b) whether this amount has been provided to the State Government;

(c) if not, the reasons therefor; and

(d) the time by which the amount is likely to be made available ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H. R. BHARDWAJ) : (a) No, Sir.

(b) to (d) Do not arise.

#### PROMOTION OF SMALL SCALE INDUSTRY

263. SHRI GIRDHARI LAL BHARGAVA Will the PRIME MINISTER be pleased to state :

(a) whether the Government had earlier started any scheme for promotion of small scale industry;

(b) if so, the amount of grants provided during the last three years of its operation;

(c) whether this scheme has been discontinued from September 30, 1988;

(d) if so, the reasons therefor;

(e) whether the Government propose to provide grants to those industrialists who had taken effective steps to set up industries under this scheme by September 30, 1988 but the allocation of the grant was not made by that time; and

(f) if not, the reasons therefor ?

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THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN) : (a) to (f) Under the Central Investment Subsidy Scheme, 1971 entrepreneurs setting up industrial units in the centrally declared backward areas were eligible for graded rates of subsidy on their fixed investments. The scheme was applicable to small scale units as well.

The reimbursements made under the scheme to the States/Union Territories during the last three years are as follows :—

Year	(Rs. in crores)
1988-89	154.97
1989-90	81.30
1990-91	127.41

The scheme has been discontinued w.e.f. 30th September, 1988. However, the State Governments/Union Territory Administrations were advised that payment made upto 30-9-1988 in respect of non-manufacturing activities and 31-12-1989 in respect of manufacturing activities provided the projects were approved before 30-9-1988 would be eligible for reimbursement by the Central Government.

[*In hsh*]

#### TAKE OVER OF KELTRON

264. SHRI V.S. VIJAYARAGHAVAN: Will the PRIME MINISTER be pleased to state :

(a) whether the financial position of the Kerala State Electronic Development Corporation (KELTRON) has improved after a part of it being taken over by the Union Government;

(b) if so, the details thereof;

(c) whether the Union Government propose to take full control of KELTRON; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI-MATI MARGARET ALVA) : (a) and

(b) The Union Government has not taken over any part of the Kerala State Electronic Development Corporation (KELTRON). However, two organisations, namely, Electronics Research and Development Centre (ER&DC), Trivandrum and Electronics Test and Development Centre (ETDC), Trivandrum which were being managed by KELTRON have been taken over by the Union Government in 1988. ER&DC was an autonomous scientific society established by Government of Kerala under the Charitable Act. The ETDC was established with the financial assistance from the State and the Union Government. These two units were not part of Keltron but were only managed by KELTRON.

(c) No Sir.

(d) Does not arise.

#### DEPARTMENT OF SPACE

#### DEVELOPMENT OF PSLV

265. SHRI V. S. VIJAYARAGHAVAN: Will the PRIME MINISTER be pleased to state :

(a) the progress made in the development of Polar Satellite Launch Vehicle (PSLV); and

(b) the time by which its test flight is likely to be conducted ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI-MATI MARGARET ALVA) : (a) and (b) Significant progress has been achieved in the development of Polar Satellite Launch Vehicle (PSLV) which is a four stage vehicle capable of launching 1000 kg class satellite into 900 Km polar orbit.

Most of the PSLV modules such as the first stage, solid motor (the third largest in the world), liquid second and fourth stages, the heat shield, electronic systems have been realised and successfully ground tested. Further qualification tests of the PSLV systems are in progress. The various

facilities for integration, check out and launch are ready.

The first developmental flight of PSLV is scheduled for launch during 1992.

#### SETTING UP OF FOOD PROCESSING INDUSTRIES IN KERALA

266. SHRI V. S. VIJAYARAGHAVAN : Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state :

(a) whether the Government have conducted any study regarding setting up of food processing industries in Kerala;

(b) if so, whether the Government have any proposal to set up food processing industries in Kerala making use of its varied agricultural products; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO) : (a) No, Sir.

(b) and (c) In view of (a) above, questions do not arise.

#### CRISIS IN BRICK INDUSTRY IN KERALA

267. SHRI V. S. VIJAYARAGHAVAN : Will the PRIME MINISTER be pleased to state :

(a) whether the brick industry in Kerala is facing crisis; and

(b) if so, the measures proposed to be taken to help the Industry ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN) : (a) No Sir.

(b) Does not arise, in view of (a) above

[Translation]